

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 2300 OF 2009

BEFORE THE REGISTRAR S.G. SHAH

BHAGWATIDEVI SHANKARLAL SUREKA(D)BY LRS.

Appellant (s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With appln(s) for bringing LRs on record and prayer for interim relief and office report)

Date: 30/09/2010 This Appeal was called on for hearing today.

For Appellant(s)

Mr. Abhijit Sengupta,Adv.

For Respondent(s)

Mr. Ajay Sharma,Adv.

Mr. Keshav Thakur, Adv.

Mrs Anil Katiyar ,Adv

Ms. Indu Sharma ,Adv

Ms. Asha Gopalan Nair ,Adv

UPON hearing counsel the Court made the following
O R D E R

Reminder to be sent to the High Court for original record and status of notice for some of the respondents.

Parties may file statement of case.

List again on 30.11.2010.

(S.G. SHAH)
REGISTRAR